

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 904
ANSWERED ON 07/02/2023

PMGSY IN ODISHA

904. SHRI BHARTRUHARI MAHTAB:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of roads sanctioned and constructed along with the status of construction work carried out/being carried out under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in Odisha;
- (b) the details of cases related to delay in the construction of roads during each of the last three years in the said State;
- (c) whether the State Government is instructed by the Government to invite Public Representative, Lok Sabha to lay the foundation stone and for inauguration of the said road in his constituency;
- (d) whether it is being flouted in impunity; and
- (e) if so, the steps taken in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) The details of roads sanctioned, completed and balance as on 1st February, 2023 under various verticals of the Pradhan Mantri Gram Sadak Yojana (PMGSY) in the State of Odisha are as under:-

(Road length in Km)

Verticals	Sanctioned			Completed			Balance		
	No. of roads	Road Length	Bridges	No. of roads	Road Length	Bridges	No. of roads	Road Length*	Bridges
PMGSY-I	15,826	61,122	525	15,775	58,566	503	51	173	22
PMGSY-II	636	3,672	30	633	3,648	29	3	4	1
RCPLWEA@	52	529	2	27	371	0	25	156	2
PMGSY-III	1,408	9,400	92	366	4,273	3	1,042	5,081	89
Total	17,922	74,723	649	16,801	66,858	535	1,121	5,414	114

*Balance road length is less than the difference between sanctioned and completed length due to reduction in curve length, change in alignment, construction of part length by other agencies, etc.

@ Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA)

(b) As reported by the State, the delay in execution of the work is basically due to the non-availability of adequate land width, litigation, required forest clearance, Left Wing Extremism activities etc. Also, in the last three years, the speed of execution of PMGSY work slowed down due to Covid-19 Pandemic.

(c) to (e) All States including Odisha have been advised by the Ministry vide letter dated 03rd February, 2022 to adhere to the advisory that Foundation stone for a PMGSY road should be laid and the road should also be inaugurated by the Hon'ble Member of Parliament (Lok Sabha) with the function presided over by local Hon'ble Minister or other dignitary as per State Protocol. A copy of the advisory issued by the Ministry on 3rd February, 2022 is **annexed** herewith. As reported by the State, no complaint has been received in the matter.

Annexure referred to in reply to part (c to e) of Lok Sabha Unstarred Question No. 904 due for reply on 07.02.2023

File No. P-17025/24/2022-RC (FMS-378848)

Government of India
Ministry of Rural Development
Department of Rural Development
Rural Connectivity Division

Krishi Bhawan, New Delhi,
Dated the 3rd February, 2022

To

All Additional Chief Secretaries/ Principal Secretaries/ Secretaries In-Charge of PMGSY of all the States/UTs.

Subject: Invitation to the Public Representatives for foundation laying and inauguration ceremonies of PMGSY works - reg.

Sir/Madam,

PMGSY has an inbuilt mechanism for consultation with public representatives at various stages of planning and implementation of the programme. It has already been advised to all the States/ UTs that in the matter of selection of roads to be taken up under PMGSY, the suggestions of elected representatives, including MPs and MLAs, are expected to be duly taken into account and given full consideration. Besides, all the elected representatives associated with the programme should be duly invited to the foundation laying and inauguration ceremonies of PMGSY works. Advisories have been issued in this regard and reiterated from time to time to the State Governments by the Ministry. However, it has come to the notice of the Ministry that despite the above advisories, numerous complaints are being received from the various MPs about not inviting them to foundation laying and inauguration ceremonies of PMGSY works.

2. In this regard an advisory was issued by this Ministry to all states/UTs on 28.7.2011 (copy enclosed). The abstract of the above advisory is once brought to the notice of states/UTs for strict compliance:

- i. All elected representatives associated with the programme should be duly invited to the foundation laying and inauguration ceremonies of PMGSY works;
- ii. The function should be held in a manner befitting official function with due regard to protocol requirements, particularly in relation to Hon'ble Union Ministries and Hon'ble Ministries from States;
- iii. The foundation stone for a PMGSY road should be laid and the road should also be inaugurated by the Hon'ble Member of Parliament (Lok Sabha) with the function presided over by the local Hon'ble Minister or other dignitary as per the State Protocol.

3. States are once again advised to strictly adhere to the above guidelines and ensure that no such complaints are received from the Hon'ble Members of Parliament in this respect. **Further, a good quality photograph (each) of the inauguration and foundation laying ceremonies, containing clear picture of Hon'ble M.P. along with the plaque must be uploaded on OMMAS.**

4. All concerned may kindly take note of it and do the needful.

Yours faithfully,
Sd/

(K.M.Singh)

Deputy Secretary to the Government of India
Tel No: - 011-2307 0308

Copy to:

1. **All CEOs/ Chief Engineers of PMGSY implementing States/ UTs.**
2. **All Directors, NRIDA**